

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 164/TT/2013

Date: 10.7.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff for combined Assets for transmission system associated with Augmentation of Transmission Capacity (Part-1) in Northern & Eastern Region for tariff block 2009-14

Sir,

Please refer to the Commission's earlier letter dated 1.6.2014 on your petition mentioned above (copy enclosed) seeking certain information by 20.6.2014. Reply is still awaited. I request you to furnish the information sought vide above letter along with the following further information on affidavit, with advance copy to the respondents/beneficiaries, latest by 28.7.2014:-

- 1) Present status and DOCO letter of Asset-4 i.e. 4*105 MVA, 400/220 kV single phase transformers at Kishenpur;
- 2) Reasons for differences in apportioned approved cost and estimated completion cost in respect of Asset-1 and Asset-2:-

(₹ in lakh)

Asset	Description	Apportioned Approved Cost	Estimated Completion Cost
Asset-1	1*315 MVA, 400/220 kV transformer at Nalagarh	1,803.93	1,839.55
Asset-2	1*315 MVA, 400/220 kV transformer at Abdullapur	1,556.79	1,713.70

- 3) Benchmark cost data as per the Commission's orders dated 27.4.2010 and 16.6.2010;
- 4) Revised Cost Estimates (RCE) in respect of Assets-1, 2 and 4;
- 5) Reason for large variation in completion cost in following sub-heads in Asset-4
 - a) Foundation for structure ₹2.45 crore
 - b) Bus Bar conductor/insulator/hardware ₹2.27 crore

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
Asst. Chief (Legal)